

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 3133

ANSWERED ON 18.12.2025

WATER-BODY RESTORATION PROJECTS UNDER PMKSY IN ANDHRA PRADESH

3133. Dr. BYREDDY SHABARI:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) the details of the number of water bodies selected for restoration under the Repair, Renovation and Restoration of Water Bodies (RRR) component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in Andhra Pradesh since 2018-19, district-wise;

(b) the total funds approved, released and utilised under this component in the State, yearwise, including the Central and State share;

(c) the number of projects completed, under implementation and pending out of the total approved water-body restoration projects, district-wise; and

(d) whether the Government proposes to expedite release of funds and approve revised or new proposals submitted by the State for timely completion of these projects and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (c) District wise details of the number of water bodies selected for restoration under the Repair, Renovation and Restoration of Water Bodies (RRR) component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in Andhra Pradesh since 2018-19 are as under;

(Rs. in crores)

S. No	Name of scheme/cluster	Approval year	Estimated cost	Eligible Share (CS)	Central	Districts
1	100 RRR	2018-19	66.77	40.06		Prakasam
2	135 RRR	2021-22	70.72	42.43		Prakasam (22 nos), Ananthapur (33 nos) and Nellore (80 nos)

As per the information furnished by the Government of Andhra Pradesh, the State Government has incurred an expenditure of Rs. 29.71 crore so far for the implementation of 100 water bodies in Prakasam District. The said expenditure includes Rs. 2.70 crore as Central Assistance released by the Government of India during the Financial Year 2018–19 and Rs. 27.01 crore as State share. Out of the 100 works, 97 works

have been taken up, of which 36 works have been reported as completed and the remaining 61 works are under implementation.

The 135 works sanctioned in Prakasam, Anantapur and Nellore Districts have not yet been taken up for implementation by the Government of Andhra Pradesh and, therefore, no Central Assistance has been released for these works.

(d) The release of Central Assistance to ongoing projects under the Repair, Renovation and Restoration (RRR) of Water Bodies component of the PMKSY–HKKP scheme is carried out as per the extant scheme guidelines, subject to availability of funds, physical and financial progress, and compliance with prescribed procedural requirements by the State Governments. The Government of India regularly follows up with the State Governments, including the Government of Andhra Pradesh, to expedite implementation and ensure timely submission of complete proposals and Utilization Certificates for earlier released Central Assistance, so as to facilitate the timely release of eligible Central Share.

New proposals, duly approved by the State Technical Advisory Committee (STAC), sanctioned by the State Level Sanctioning Committee (SLSC), and recommended by the Regional Chief Engineer, Central Water Commission (CWC), are considered for approval under PMKSY–HKKP, subject to availability of funds, inter se priorities, and regional balance, as per the extant guidelines.
